

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

13.

**IA(IBC)(PLAN)/17(MB)2024
IA-1523(MB)2024 IN
C.P. (IB)/50(MB)2021**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **25.06.2024**

NAME OF THE PARTIES: Xylem Integrated Solutions Private Limited

SECTION: 10, 30, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

IA(IBC)(PLAN)/17(MB)2024 & IA-1523(MB)2024

1. Mr. Nausher Kohli a/w Adv. Gargi Maideo, Ld. Counsel for the RP/Applicant present.
2. Heard. Both the IAs are **Reserved for Orders**.

**Sd/-
ANU JAGMOHAN SINGH
Member (Technical)**

**Sd/-
KISHORE VEMULAPALLI
Member (Judicial)**